

Order dated 31.07.2002

Heard Mr. P.K. Padhi, Learned Counsel appearing for the Applicant and Mr. A.K. Bose, Learned Senior Standing Counsel of Union of India appearing for the Respondents.

Applicant having faced a transfer has approached this Tribunal raising certain grievances, which he ought to have raised before his Authorities before the Department. It appears that the Applicant has not yet sought redressal of his grievances before his Authorities. In the said premises this Original Application is disposed of directing the Respondents to consider the grievances of the Applicant for which the Applicant should make a representation within 7 days hence. If, such a representation is filed within 7 days, as undertaken, the Authorities/Respondents should give due consideration to the same by the end of August, 2002. Until disposal of the said representation, if made within 7 days, to the transfer order pertaining to the applicant shall remain stayed.

Send copies to parties.

*Chail-
31/07/2002
Member (Judicial)*